

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.3546/2016

Thursday, this the 20th October, 2016

Hon'ble Mr. K.N. Shrivastava, Member (A)

Raj Kumar Dabas
s/o Mr. Sahaj Ram
Village & PO Lad Pur
Delhi – 81

(Mr. Pankaj Pandey, Advocate)

..Applicant

Versus

Delhi Transport Corporation
Through its Chairman-cum-Managing Director
DTC Head Quarter, IP Estate, Delhi

..Respondent

O R D E R (ORAL)

At the very outset, the learned counsel for applicant seeks liberty of this Tribunal to withdraw this O.A. The prayer is granted.

2. The O.A. is dismissed as withdrawn.

**(K. N. Shrivastava)
Member (A)**

October 20, 2016
/sunil/